<u>COURT-II</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 193 of 2016 & IA Nos. 412, 413, 414 of 2016 & <u>411 of 2017</u>

Dated: 31st May, 2017

In the matter of:

Raichur Sholapur Transmission Co. Ltd.... Appellant(s)Vs.... Respondent(s)Power Grid Corporation of India Ltd. & Ors.... Respondent(s)

Counsel for the Petitioner(s) : Counsel for the Respondent(s) :

<u>ORDER</u>

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on <u>21.07.2017.</u>

Court Master

hks